NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

: Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (India) Limited & Another

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.N. PRAKASH. COUNSEL POLIHIOM.
NINE BURT DU PCS.

ORDER

Counsel for Petitioner present. PCS for Respondent present and prayed time for seeking stay order from the Hon'ble High Court of Madras. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

S.v=jager from.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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